

Per Capita income of SC and ST in Orissa

*106. SHRI BASUDEB MOHAPATRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any assessment of the per capita income of persons belonging to the scheduled castes and scheduled tribes in Orissa;

(b) if so, the details thereof;

(c) what is the comparison of this per capita income with that of the general categories; and

(d) whether any initiative has been taken by Government to increase the per capita income of persons belonging to the scheduled castes and scheduled tribes in that State?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No Sir, per capita income is not estimated separately for different social groups.

(b) and (c) Do not arise.

(d) Apart from poverty alleviation programmes, Special Component Plan for Scheduled Castes and Tribal Sub-Plan are being implemented to raise the level of income and consumption of Scheduled Castes and Scheduled Tribes.

न्यूक्लियर पावर कारपोरेशन द्वारा केन्द्र/राज्य सरकार को प्रस्तुत की गई परियोजनाएँ

*107. श्री राम नरेश यादव : क्या प्रधानमंत्री यह बताने की कोशिश करेंगे कि

(क) क्या यह सच है कि न्यूक्लियर पावर कारपोरेशन ने केन्द्र सरकार को और अनेक राज्य सरकारों को हाल ही में कुछ निम्न परियोजनाएँ स्वीकृति के लिए भेजी हैं ;

(ख) यदि हाँ, तो उनका ब्यौरा क्या है ; और

(ग) इन परियोजनाओं को अविलम्ब/स्वीकृत करने में क्या कठिनाइयाँ हैं ?

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री साधु में मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री का अतिरिक्त प्रभार (प्रो० एम० जी० के० सेनन) : (क) जी, हाँ।

(ख) और (ग) न्यूक्लियर पावर कारपोरेशन आफ इंडिया लिमिटेड ने परमाणु विनिर्माणों के लिए अपने द्वारा प्रस्तावित स्थलों के बारे में अनुमति प्राप्त करने संबंधी प्रस्ताव परमाणु ऊर्जा नियामक बोर्ड, राज्य सरकारों और पर्यावरण एवं वन मंत्रालय को भेजे हैं। इन प्रस्तावों का अध्ययन संबंधित विभाग और बोर्ड अपने विनियमों और कार्य-पद्धतियों के अनुसार कर रहे हैं।

Threat from Disneyland Project to Defence Installations in Gurgaon

*108. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER, be pleased to state:

(a) whether it is a fact that the Disneyland project of Haryana in Gurgaon would result into exposing defence installations such as Air Force Stations and Cantonment, to foreign spies who may flock to the proposed amusement park as tourists; and

(b) if so, what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Details of the project proposed by the Government of Haryana in Gurgaon District are not available. However, the proposed site for the project seems to be away from existing Defence installation. There is also no Cantonment in Gurgaon District.